

Year	Scheduled Castes Officers	Scheduled Tribes Officers	General Category Officers
1978	Not separately available	Not separately available	1205*
1979	Not separately available	Not separately available	1071*
1980	15	—	946
1981	17	—	921
1982	9	—	885
1983	26	6	1276

\*Including SC/ST candidates.

Area-Region wise break-up of the above information is not readily available.

All the Officers sent to London for on-the-job training belonged to the General Category.

(f) Central Bank of India has reported that it proposes to send the next batch of Officers for training at London Office in July, 1984 and the candidates to be sent in this batch are being identified. During the year 1984, 1275 officers are planned to be trained at SPBT College, Bombay in a variety of courses. The bank has no information regarding the officers selected or proposed to be selected from different areas/regions.

#### Decanalisation of Export of Iron Ore

4556. SHRI HARIKESH BAHADUR :  
SHRIMATI JAYNTI PATNAIK :

Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that MMTC has failed to help and support Orissa Mining Corporation to achieve its objectives and functions as reported in 'Times of India' of 8 February, 1984 ;

(b) if so, the full facts thereof ;

(c) whether decanalisation of iron ore export will be permitted as proposed by Orissa Government; and

(d) whether MMTC could not fulfil the trial order received by it from Japan for export of iron ore on behalf of Orissa Mining Corporation ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) and (b) No, Sir. In fact MMTC is extending assistance to Orissa Mining Corporation in the export of iron ore produced in its' mines.

(c) Export of iron ore to all destinations except the export of iron ore of Goan origin to Japan, South Korea, Taiwan and West Europe is canalised. However, Orissa Mining Corporation has been allowed to canvass export orders directly purely in the wider socio-economic interests of the mining industry in Bihar/Orissa. It has been agreed that any enquiries/offers received directly by Orissa Mining Corporation for iron ore exports would be passed on to MMTC who alone would have the responsibility for negotiating and signing contracts for iron ore exports, in keeping with the existing policy of canalisation. All orders received by Orissa Mining Corporation are being processed on this basis.

(d) No, Sir. Against the trial order of about 8,000 tonnes for Japan,

the iron ore produced by Orissa Mining Corporation has been shipped in February, 1984.

**Investigation into complaints and procedure of branches of R. R. Bank, Madhubani**

4457. **SHRI BHOGEN德拉 JHA:** Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 116 on 24 February, 1984 regarding complaints against Chatra-Gobroura, Vishnupur and Manmohan Branches of Madhubani Regional Rural Bank in Bihar and state :

(a) whether through investigation into the complaints as also the Procedure followed by the branches of the Regional Rural Bank, Madhubani has since been completed.

(b) if so, details thereabout and if not, causes for delay ;

(c) whether such investigations at least for sample survey, has been or is being undertaken with regard to other Regional Rural Banks of Bihar ; and

(d) if so, result thereof; and if not, reasons thereof ?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. M. KRISHNA) :** (a) to (d) The National Bank for Agriculture and Rural Development (NABARD) was asked to undertake a through investigation into the complaints received by Government in regard to the Chatra-Gobroura, Vishnupur and Manmohan branches of Madhubani Kshetriya Gramin Bank alleging issuance of notices for instalments of undisbursed loans, sanction and disbursement of loans for fake tubewells and also the procedures followed by the above branches. A preliminary report has been received from NABARD. It is reported by NABARD that its enquiry reveals that the report regarding fake tubewells is

not borne out by facts. Out of the 14 proposals sanctioned by the 5 branches of Madhubani Kshetriya Gramin Bank for tubewells, 12 tubewells were found in working condition and the subsidy is reported to have been released by the DRDA on the basis of certificates issued by Block authorities after verification of the end use of the credit extended by the RRB. In one case the borrower insisted on disbursement in cash and hence could not be financed and in the other case sinking of big tubewell was not successful. As regards complaint about issuance of notices for repayment of undisbursed loans, it is reported that there was one such instance which had happened due to negligence of branch staff. NABARD is advising the Regional Rural Bank to take appropriate disciplinary action against the erring officials. With regard to systems and procedures followed by the Regional Rural Bank, NABARD, has directed its Regional Office at Patna to undertake a study in a few other Regional Rural Banks in the area so that suitable guidelines could be issued to all concerned.

**Daily Air Service between Delhi and Allahabad**

4458. **SHRI B. D. SINGH :** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether in view of the fast growing activities in the industrial and other areas in Allahabad, Government propose to run a daily air service between Delhi and Allahabad ;

(b) if so, whether any decision has been taken by Government in the matter ; and

(c) if no, whether Government would consider this proposal ?

**THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHUR-SHEED ALAM KHAN) :** (a) to (c) The capacity presently offered on the